

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **18.04.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**APPLICATION NUMBER** :  
**PETITION NUMBER** : CP(IB)/265(CHE)/2022  
**NAME OF THE PETITIONER(S)** : Indian Bank  
**NAME OF THE RESPONDENTS** : D R Balakrishna Raja  
**UNDER SECTION** : Sec 95 of IBC, 2016

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**ORDER**

Present: Ld. Counsel Shri. T Sundar Rajan for the Petitioner.

None for the Personal Guarantor / Respondent.

None for the IRP.

Till date, Affidavit of Service has not been filed by the Petitioner.

Steps be taken as to the service on the Respondent / Personal Guarantor and filing of Affidavit of Service.

List the petition for hearing / reply on **07.06.2024**.

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)